

(b) to (e) LPG distributors are under instructions from the oil companies not to pressurise the customers to purchase LPG stoves from the distributor concerned at the time of release of new gas connections and customers have the liberty to purchase the stoves from any where as long as these carry ISI certification mark. Occasionally, complaints are received about undue pressure upon customers. These are enquired into and punitive action under the LPG Marketing Discipline Guidelines is taken by the oil companies against erring distributors.

[English]

Tidal Power Projects

3348. SHRI MOHANBHAI PATAEL : Will the Minister of ENERGY be pleased to state :

(a) the progress made in regard to harnessing of tidal power in the country ; and

(b) details of tidal projects likely to be installed in the country and in which areas ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Tidal power development in India is in the investigatory stage and has been taken up in the Gulf of Kutchh. Analysis of data, mathematical and physical model studies as well as civil and electrical engineering studies are under way for examining the techno-economic feasibility of the project.

Removal of DMT/TPA from the O.G.L. list

3349. DR. A.K. PATEL :
SHRI DINESH SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that PSF and PFY are on OGL list when DMT/TPA are removed from the OGL list ;

(b) if so, the cost of importing one tonne of DMT/TPA and one tonne of PSF and PFY in the country ; and

(c) the comparative benefits to the country in importing one tonne of DMT/

TPA as against importing one tonne of PSF and PFY ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the table of the House.

Import of TPA

3350. DR. A. K. PATEL : Will the Minister of INDUSTRY be pleased to state ;

(a) whether it is a fact that at a meeting held in Delhi on June 10, 1985 in the Office of DGTD, the users of TPA were promised by the Government that their full requirements of TPA would be met through imports ;

(b) if so, whether Government have fulfilled their promise : and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c) In the meeting held on June 10, 1985, it was decided that DGTD would examine each application for import of DMT/TPA in terms of Policy and on merits.

Commissioning of new mines in West Bengal by Coal India Limited

3351. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of ENERGY be pleased to state :

(a) whether Coal India Limited and failed to commission some new mines in West Bengal due to non-availability of land during the Sixth Five Year Plan period ;

(b) if so, the details thereof ;

(c) the reasons for non-availability of land ;

(d) the investment proposed to be made by Coal India Limited in such mines ; and

(e) the present position in the matter ?